

first lot. All the other Societies will be considered for allotment of land in the order of their date of registration.

Actual Requirements of houses for landless workers in rural areas

42. SHRI K. LAKKAPPA :

SHRI C. T. DHANDAPANI: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Centre has asked all the States to submit before June reports on the actual requirements of houses for the landless workers in the rural areas ;

(b) if so, the broad details of the information received from each State ; and

(c) whether Government are confident to provide house-sites to the workers by August 15, 1973 ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) Yes.

(b) A statement indicating the broad details of the demands so far received from various States under the new Central Sector Scheme for Provision of House-sites Landless Workers in Rural Areas, is laid on the Table of the House. [*Placed in Library. See No. LT-3186/72*]

(c) Efforts are being made to accelerate the implementation of the Scheme so as to cover the wh country oleas early as possible.

Production of University Level Books in States in Regional Languages

43. SHRI K. LAKKAPPA :

SHRIP. M. MEHTA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Union Government have expressed unhappiness and concern over the poor response from most States in regard to the production of University level books in the regional languages ; and

(b) if so, the names of States where th progress is slow ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAV): (a) and (b). Government of India is aware of the slow progress in the matter of writing of books at the university level in the regional languages. Remedial measures have been taken from time to time in consultation with the State Governments.

A statement showing the progress of book production in different States is laid on the Table of the House. [*Placed in Library. See No. LT-3187/72*]

Development of National Capital Region

44. SHRI K. AKKAPPA :

SHRI SHRIKISHAN MODI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Union Government has set up a High Power Board for co-ordinating development of the National Capital Region comprising the Union Territory of Delhi and the contiguous area of Haryana, Rajasthan and U.P.; and

(b) the extent to which the setting up of this Board has helped the States ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) The Central Town and Country Planning Organisation, in collaboration with the Town Planning Departments of the Governments of Haryana, Rajasthan and Uttar Pradesh, has prepared a draft plan for the Region. The State Governments have set up Town Planning Divisions for taking steps to prepare development plans for their respective areas which form part of the Region, keeping in view the overall development of the Region as a whole. These Town Planning Divisions are coordinating their actions with the Central Town and Country Planning Or-

ganisation, in regard to various aspects of development such as preparation of Master Plans for Regional towns, development of road network, water supply, drainage, and flood control measures. This has helped in curbing unauthorised speculation in land and preventing haphazard urban development along the major roads which converge on Delhi.

Implementation of Arbitrator's Award on services conditions and revision of pay scales of Employees of N.F. Corps

45. SHRI R. P. DAS : Will the MINISTER OF EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the employees of the National Fitness Corps are demanding the expeditious implementation of the arbitrator's award on their service conditions and revision of their pay scales ; and

(b) if so, the steps taken by Government to meet these demands ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) The only matter under reference to arbitration is the demand of the instructions of the National Fitness Corps for an upward revision of their pay scales, prior to their transfer to the States and Union Territories.

(b) Necessary action will be taken as soon as the arbitrator's award is received.

Legislation to set up National Road Safety Council

46. SHRI G.Y. KRISHAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any proposal under consideration of Government to contemplate legislation to set up National Road Safety Council ;

(b) whether any Study Group has also been asked by Government to advise in this regard ; and

(c) if so, the main features thereof ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c). The Study Group on Road Safety appointed by the Government to go into the causes of road accidents in this country and suggest preventive measures has, *inter-alia*, made the following recommendations :—

- (i) For planning and directing roads safety activities on a sustained basis throughout the country a National Road Safety Council should be constituted as a statutory body through a Parliamentary enactment.
- (ii) State Road Safety Councils should be created as counter-parts of the National Road Safety Council for coordinating the activities of the various Departments dealing with road safety.
- (iii) District Road Safety Councils should be constituted to coordinate the activities of official and non-official bodies concerned with road safety in the districts.
- (iv) A non-lapsing Road Safety Fund should be created for the working of the National Road Safety Council and its resources built up from membership fee donations, diversion of 20 per cent of the Central Road Fund revenue exclusively for its use and a contribution of 10 per cent of the insurance premia on motor vehicles.
- (v) Traffic Engineering Divisions should be set up in all State PWDs and in Municipal Corporations/Committees of the large sized cities. These Divisions, besides feeding the State Road Safety Councils with the necessary data, will be working under their guidance and supervision for improving the existing conditions and providing built-in safety on new roads and locations. The recommendations of the Group are under consideration.